

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4903
TO BE ANSWERED ON 26th MARCH, 2018

TALKS WITH EU ON DATA ADEQUACY STATUS

4903. SHRI A.P. JITHENDER REDDY

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has taken any steps to further the talks with the European Union (EU) on data adequacy status for Indian companies;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether India has been engaged in bilateral or multi-lateral talks with any country regarding cross border data flow; and
- (d) if so, the details thereof along with the names of these countries and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a) to (d): No Madam, the Government is engaged with the European Union on data-related issues of the Indian companies. An Expert Group has been set up in this regard. The Government has also pursued the issues faced by Indian IT & ITeS sector, including data security related issues, while supplying cross border services under bilateral and multilateral discussions.
